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THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-100 (Pt.-IV)/2010/ 1264/A

From: Shri R.A. Tapadar
Officer on Special Duty
Gauhati High Court, Guwahati &
Joint Director (Officiating)
Judicial Academy, Assam

To

**The Director in-charge
National Judicial Academy India
Bhadbhada Road, Suraj Nagar
P.O. Bhopal-462044 (M.P) India
Fax No.0755-2696904 / 2432587**

Dated- Guwahati, the 21st March, 2016

Sub:- **Nominations for the Workshop on PC & PNDT Act, scheduled to be held on 30.04.2016 & 01.05.2016 at NJA, Bhopal.**

Ref. Your letter No. NJA/Dir./SE-6/2016/671, dated 31st January, 2016.

Madam,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate following Judicial Officers to participate in the aforesaid Workshop, scheduled to be held **at the NJA, Bhopal on 30.04.2016 & 01.05.2016 -**

Sl. No.	Name	Designation
1.	Smti. Mili Hussain	Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati
2.	Shri Nayanjyoti Choudhury	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati

This is for favour of your kind information and necessary action.

Yours faithfully

21.03.16

**OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM**

Memo No. HC.VII-100 (Pt.-IV)/2010/1265 - 1279/A dated 21.03.2016

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Kamrup (M), Guwahati. *He is requested to inform the concerned Judicial Officer accordingly.*
6. The Chief Judicial Magistrate, Kamrup (M), Guwahati. *He is requested to inform the concerned Judicial Officer accordingly.*
7. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
8. Smti. Mili Hussain, Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati
9. Shri Nayanjyoti Choudhury, Judicial Magistrate, 1st Class, Kamrup (M), Guwahati.

The nominated participants above are requested to furnish their full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: liaisonoffice@nja.gov.in, website: www.nja.gov.in). They are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. They are also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant). PARTICIPANTS ARE REQUESTED NOT TO BRING WITH HIM / HER SPOUSE AND CHILDREN AS THE NJA DOES NOT HAVE FACILITIES FOR TAKING CARE OF FAMILY OF NOMINATED JUDGE / OFFICERS AND ALSO LIMITED ROOMS ARE AVAILABLE FOR PARALLEL TRAINING PROGRAMMES AT THE ACADEMY. Nominated participants are also requested to obtain the details of Joining Instructions from the NJA website. The nominated participants will inform the Hon'ble High Court about their departure for NJA Programmes and rejoining to normal duty after completion of the Programme alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.

They are to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in their respective State/Court and how this can be achieved and what are the drawbacks that they feel exists in their State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participants are also requested to carry their officially allotted Laptop with them while attending the programme.

10. The Administrative Officer, Judicial Academy, Assam.
11. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload this letter in the official web site of the Gauhati High Court immediately.*
12. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
13. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

21.03.16
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM